

IN THE HIGH COURT AT CALCUTTA

APPELLATE SIDE

NOTIFICATION

Notification No. 3522 -RG

Dated 19th July, 2022

In furtherance of Employment Notice 4346-RG dated 02.11.2021 for recruitment in the post of District Judge (Entry Level), 2021, read with Notification No. 1738-RG dated 30.03.2022 the following **03 (three) lists** are being published for general information.

LIST I : This list contains the **result of 02 (two) candidates** who appeared in the Written Competitive Test (Phase-II) from amongst the Members of Bar held on 26.04.2022, 27.04.2022 and 28.04.2022.

LIST II : This list contains the name of the **candidate who secured the qualifying marks for appearing in viva-voce/ Personality Test** for the process of selection to the cadre of District Judge (Entry Level), 2021 from amongst the Members of the Bar.

LIST III : This list contains the details of **date of Viva-voce/ Personality Test and time and Venue of reporting.**

LIST I

DIRECT RECRUITMENT FROM BAR (DRB), 2021									
Sl. No.	Roll No. (DRB/HC-CAL/P-2/2021/...	Name of the Candidates	Marks obtained in Paper.... (Minimum passing marks- 40)					Total Marks obtained (Out of 500 marks)	Percentage of marks obtained (Minimum qualifying marks = 50% of the aggregate)
			I	II	III	IV	V		
1.	01	DEBASRI HALDAR	46	58	58	63	41	266	53.2%
2.	02	SANCHITA CHAKRABORTY	49	65	48	47.5	38	247.5	49.5%

LIST II

Sl. No.	Roll No. (DRB/HC-CAL/P-2/2021/...	Name of the Candidate
1.	01	DEBASRI HALDAR

LIST III

DATE	TIME OF REPORTING	VENUE
28.07.2022	4.30 PM	Chamber of Learned Registrar General, 1st Floor, Main Building, High Court, Calcutta

Call letter in favour of the candidate, whose name is appearing in LIST-II, is being issued through Speed Post and if the candidate does not receive the same by 26.07.2022, she may collect the duplicate Call letter, by appearing personally or through authorised representative, from Recruitment Cell, Room No. 654, 6th Floor, Sesqui-Centenary Building, High Court, Calcutta on 27.07.2022, from 12.00 Noon to 4.00 PM by producing original photo ID proof (Aadhaar/ PAN etc.) with a photocopy thereof.

The candidate is also requested to bring all relevant documents in original, in support of her candidature, as mentioned in her application form.

Sd/-

**Registrar General-cum-Secretary
Selection Board, High Court at Calcutta**